GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA UNSTARRED QUESTION NO.2804 ANSWERED ON 18.08.2025

ODF PLUS VILLAGE UNDER SWACHH BHARAT MISSION

2804 # SHRI ADITYA PRASAD:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the key criteria and requirements prescribed for a village to be certified as Open Defecation Free (ODF) plus;
- (b) the number of villages that have currently achieved ODF Plus status, the detail thereof including the State of Jharkhand State-wise; and
- (c) the measures taken to ensure the continuity of ODF Plus status?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) The key criteria and process being used to declare all the villages in the country as Open Defecation Free (ODF) Plus are as under:-

An ODF Plus village is defined as a village which sustain its Open Defecation Free (ODF) Status, ensures solid and liquid waste management and is visually clean. There are 3 progressive stages of ODF Plus villages:

- **ODF Plus Aspiring**: A Village which is sustaining its ODF status and has arrangements for Solid Waste Management OR Liquid Waste Management
- **ODF Plus Rising**: A village which is sustaining its ODF status and has arrangements for BOTH Solid Waste Management and Liquid Waste Management
- **ODF Plus Model**: A village which is sustaining its ODF status and has arrangements for both Solid Waste Management and Liquid Waste Management; observes visual cleanliness, i.e., minimal litter, minimal stagnant wastewater, no plastic waste dump in public places; and displays ODF Plus Information, Education & Communication (IEC) messages

A village that has met all the ODF Plus criteria will self-declare themselves ODF Plus at a Gram Sabha meeting. The District must ensure mandatory third-party verification of a village, within 90 days of ODF Plus declaration for the first time. The mandatory third party verification will be undertaken for ODF Plus (Model) villages only. However, supervisory

verification may be done for the ODF Plus villages across all the three categories (Aspiring/Rising/Model) by the officers responsible in chain of command at Block/District/State levels.

- (b) State/UT-wise (Including Jharkhand), number of Open Defectation Free (ODF) Plus declared villages under SBM(G) as on 13.08.2025, as per the data reported by the States/UTs on online Integrated Management Information System (IMIS) of SBM(G) is given at Annexure-1.
- (c) Sanitation is State subject, Department of Drinking Water and Sanitation provides Financial & technical support to States. Phase II of Swachh Bharat Mission (Grameen) [SBM(G)] is being implemented during the period from 2020-21 to 2025-26, with the focus on Open Defecation Free (ODF) sustainability and to cover all the villages with solid and liquid waste management i.e. converting the villages from ODF to ODF Plus (Model). Realising that the task of constructing toilets is a continuous process and not a one time activity, as there are continuously new emerging households, migrant households etc. which will require Toilets, construction of new Individual House Hold Latrines (IHHLs) continues to be the first charge on SBM(G) funds under Phase-II of SBM(G) and states are advised continuously to plan for the left out toilets and address this gap on priority.

Annexure referred to in part (b) of the reply to Rajya Sabha Unstarred Question No.2804 for reply on 18.08.2025

State/UT-wise, No. of Open Defecation Free (ODF) Plus villages as on 13.08.2025

S. No.	State/UT Name	Total Village	ODF Plus Villages			Total ODF Plus villages
			Aspiring	Rising	Model	vinages
1	A & N Islands	265	0	0	208	208
2	Andhra Pradesh	15,995	7,675	55	8,234	15,964
3	Arunachal Pradesh	5,134	3,153	847	956	4,956
4	Assam	25,368	1,363	876	22,947	25,186
5	Bihar	37,138	1,842	234	32,935	35,011
6	Chhattisgarh	19,643	972	34	17,707	18,713
7	D & N Haveli and Daman & Diu	98	0	0	94	94
8	Goa	373	58	2	308	368
9	Gujarat	17,973	3,514	919	13,331	17,764
10	Haryana	6,618	2,678	86	3,754	6,518
11	Himachal Pradesh	17,618	1,280	386	14,452	16,118
12	Jammu & Kashmir	6,216	20	17	5,959	5,996
13	Jharkhand	29,322	18,409	555	7,702	26,666
14	Karnataka	26,484	18,161	263	7,978	26,402
15	Kerala	1,435	6	5	1,370	1,381
16	Ladakh	240	10	0	230	240
17	Lakshadweep	10	0	0	10	10
18	Madhya Pradesh	51,043	247	4	50,521	50,772
19	Maharashtra	40,247	4,865	98	33,337	38,300
20	Manipur	2,567	41	1	26	68
21	Meghalaya	6,466	4,727	244	476	5,447
22	Mizoram	646	0	0	618	618
23	Nagaland	1,425	512	69	553	1134
24	Odisha	46,928	833	11	44,239	45,083
25	Puducherry	91	53	0	37	90
26	Punjab	11,977	9,701	69	2,012	11,782
27	Rajasthan	43,463	281	83	42,417	42,781
28	Sikkim	400	0	0	400	400
29	Tamil Nadu	11,739	535	25	11,009	11,569
30	Telangana	9,773	535	0	8,398	8,933
31	Tripura	765	8	0	757	765
32	Uttar Pradesh	96,174	1,054	80	93,502	94,636
33	Uttarakhand	14,967	52	1	14,864	14,917
34	West Bengal	38,343	4,357	241	32,580	37,178
		5,86,944	86,942	5,205	4,73,921	5,66,068